

(b) If so, the details thereof; and

(c) when this new TAX will start functioning?

THE MINISTER OF STATE IN THE  
MINISTRY OF COMMUNICATIONS  
(SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) A 1000 lines digital electronic Trunk Auto Exchange has been planned for Bhopal.

(c) The new TAX is likely to be commissioned towards the end of the current Five Year Plan.

#### Faulty Performance of Telephone System

1548. SHRI PRATAP BHANU SHARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that exchanges in New Delhi starting with 37 and 38 digit (VIP lines) are overloaded and there are continuous complaints from subscribers, MPs and VIPs regarding very poor and faulty performance of the telephone system; and

(b) if so, what effective steps P&T Department are taking to rectify these faults?

THE MINISTER OF STATE IN THE  
MINISTRY OF COMMUNICATIONS  
(SHRI YOGENDRA MAKWANA):

(a) The '37' and '38' exchanges are working to their maximum capacity. The performance of these exchanges is satisfactory and is continuously being monitored. The number of complaints in these exchanges is lower than the average complaints rate of the Delhi Telephone system.

(b) To improve the performance further following steps are being taken:

(i) Gas pressurisation of junction, primary and secondary cable;

(ii) Providing protection to underground cable by way of half ducts wherever the depth of cable is less;

(iii) Inspection of telephone installation including subscriber offices;

(iv) Rehabilitation of the distribution points in the area;

(v) Changing of aluminium house wiring by copper house wiring;

(vi) Special testing of exchange equipments during night.

#### Transfer of P&T Employees....

1549. SHRI SATYASADHAN CHAKRABORTY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the transferred P&T employees, who have been transferred *en masse* from one State to another, have raised any protest against their transfer orders;

(b) if so, the details of the said protest;

(c) Government's reaction to such protest;

(d) whether Government propose to reconsider the order;

(e) if so, in what way; and

(f) if not, the reason of the same?

THE MINISTER OF STATE IN THE  
MINISTRY OF COMMUNICATIONS  
(SHRI YOGENDRA MAKWANA):

(a) and (b). No Sir. There have been no *en masse* transfers from one State to another.

(c) to (f). Do not arise.

#### Super Thermal Power Station at Manur

1550. SHRI ANANIHA RAMULU MALLU: Will the Minister of ENERGY be pleased to state:

(a) whether the Government of Andhra Pradesh have approached the Union Government for their approval

to the setting up of a Super Thermal Power Station at Manur, Chadrachalam Road;

(b) whether it is a fact that some-time back also, it was under active consideration; and

(c) if so, the details regarding the action and progress thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). Manguru near Bhadrachalam in Andhra Pradesh is one of the sites being investigated by the National Thermal Power Corporation with a view to determining the feasibility of setting up a super thermal power station there.

#### Regularisation of Casual Labourers by P&T Department

1551. SHRI SOMJIBHAI DAMOR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) how many persons from Bihar and Uttar Pradesh have been absorbed as labourers in Posts and Telegraphs Department in Gujarat, (District-wise);

(b) whether the casual labourers from other States were necessary when the same class of labourers registered with Employment Exchange were available; and

(c) out of the said casual labourers, how many of them have been regularised and made permanent?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) to (c). The required information is being collected and will be placed on the Table of the house.

#### SC/ST Employees in Engineers India Ltd.

1552. SHRI SOMJIBHAI DAMOR: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) What is the total strength of employees in Group A, B, C, and D posts in Engineers India Ltd. as on the 28th February, 1982;

(b) the number of Scheduled Caste and Scheduled Tribe employees in each category, separately;

(c) the number of posts reserved for Scheduled Castes and Scheduled Tribes lying vacant in each category, separately, as on the 28th February, 1982; and

(d) what steps Government have taken or propose to take to fill up the posts meant for Scheduled Caste and Scheduled Tribe employees in each category?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIVSHANKAR): (a) and (b). The position in this regard as on 18th February 1982 is as under:

	Total Employees	SC	ST
Group A	1845	59	7
Group B	551	34	..
Group C	658	71	5
Group D (Excluding Sweepers)	92	17	3
	3146	181	15